

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **18.06.2026** (THURSDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Case)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 270/2026 For Stay IA No. 765/2026 For Delay in refiling IA No. 766/2026 For Condone Delay IA No. 840/2026	Ramadoss Shankar Vs Muthurasapuram Ganesan Chandrasekaran, Liquidator of Freeworld Exports Pvt Ltd & 2 Ors	Mr.AG Sathyanarayana	
2.	Comp App (AT) (CH) (Ins) No. 291/2026 For Stay IA No. 820/2026 For Exemption IA No. 821/2026 (With Defects)	GV Krishna Reddy Suspended Director of Kallam Textiles Ltd & Anr. Vs Union Bank of India & Anr.	Mr. P Kamalhasan	

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 296/2026 For Condone Delay IA No. 842/2026 For Stay IA No. 843/2026 To Dispense with IA No. 844/2026 (With Defects)	Manoj Kumar Jain Proprietor of Guru Rajendra Minerals Trading Company Vs Gonugunta Murali RP of Sai Krishna Minerals Pvt Ltd & Anr.	Mr. Ramasubramaniam Raja	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 538/2026 (To Implead) in Comp App (AT) (CH) No. 37/2021 IA No. 489/2021 For Additional Docs IA No. 1457/2025	Sudershan Kumar Manchanda & 2 Ors. Vs SM Kannappa Automobiles Pvt Ltd & 5 Ors	Ms. V Gangabai	Mr. Smaran Shetty R1 R2 R4 R6 Mr. Pradeep Nayak R5

5.	Comp App (AT) (CH) (Ins) No. 301/2024 For Direction IA No. 796/2024 For Exemption IA No. 797/2024 For Stay IA No. 798/2024	Bhalakh Realtors Pvt Ltd & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & Anr WITH	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2
6.	Comp App (AT) (CH) (Ins) No. 48/2025 For Stay IA No. 180/2025	Religare Finvest Ltd. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & 2 Ors.	Mr. Ashwin Shanbhag	Mr. B Ramana Kumar R1 Mr. Varun Srinivasan R2 Mr. Kaushik N Sharma R3
7.	IA No. 178/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 70/2026 For Stay IA No. 177/2026 For Exemption IA No. 179/2026	SA Jhan Mohammed Vs Ashish Vyas, RP, Maan Sarovar Properties Development Pvt Ltd	Mr. Akhil Akbar Ali	
8.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt Ltd Vs Ozone Projects Pvt Ltd	Mr. Jerin Asher Sojan	Mr. SK Harinarayanan
9.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No. 606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte Ltd Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd	Mr. Arun Karthik Mohan	Mr. AG Sathyanarayana

For Admission (After Notice)

(Requests for adjournment in Item No. 10 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No. 308/2022	Nandamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt Ltd Vs The Cotton Corporation of India Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan R1
11.	TA (AT) No. 58/2021 (Comp App (AT) No. 149/2020 For Stay IA No. 2142/2020) For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & 2 Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahmed	Mr. Alladi Rahul R1
12.	Comp App (AT) (CH) (Ins) No. 303/2021	Pradeep Kumar & 52 Ors. Vs Rajendran, RP of Bristo Foods Pvt Ltd & 3 Ors	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker R2, R4

13.	Comp App (AT) (CH) (Ins) No. 350/2023	R Raghavendran Liquidator of Nathella Sampath Jewellery Pvt Ltd Vs Nathella Prapanna Kumar, Suspended Director of the Corporate Debtor & 3 Ors. WITH	Mr.AG Sathyanarayana	Mr. Pawan Jhabakh R4, R5
14.	Comp App (AT) (CH) (Ins) No. 172/2024	R Raghavendran Liquidator of Nathella Sampath Jewellery Pvt Ltd Vs The Joint Director, Directorate of Enforcement	Mr.AG Sathyanarayana	Mr. P Sidharthan, Spl Public Prosecutor
15.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP, Maan Sarovar Properties Development Pvt Ltd & Anr.	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness R1
16.	Comp App (AT) (CH) (Ins) No. 269/2024	State Bank of India Vs B. Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt Ltd & Anr. WITH	Mr. R Imayavaramaban	Mr. AS Sathish Kumar, PCS- R1 R2
17.	Comp App (AT) (CH) (Ins) No. 302/2024	State Bank of India Vs B Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt Ltd & Anr	Mr. R Imayavaramaban	Mr. AS Sathish Kumar, PCS- R1 R2
18.	Comp App (AT) (CH) (Ins) No. 355/2024 To dispense with IA No. 972/2024	Rare Asset Reconstruction Ltd Vs BS Ltd., Rep by its Liquidator Yadavalli Sai Karunakar & Anr. WITH	Ms. Lakshana Viravalli	Mr. Anil Kumar
19.	Comp App (AT) (CH) (Ins) No. 368/2024 For Exemption IA No. 1010/2024 For Stay IA No. 1011/2024	Rare Asset Reconstruction Ltd Vs Yadavalli Sai Karunakar, Erstwhile Liquidator, BS Ltd & 2 Ors.	Ms. Lakshana Viravalli	
20.	Comp App (AT) (CH) (Ins) No. 419/2024 For Stay IA No. 1141/2024	Dr. KC Ramaswami Vs GV Ravikumar, RP of Vangal Amman Health Service Ltd & Anr	Ms. V Rajeswari	Ms. PR Vandana- R1 Mr. R Vidhya Shankar R2

21.	Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No.1213, 1215/2024 For Stay IA No. 1216/2024 To Adv. Hg. IA No. 395/2025	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & 2 Ors. WITH	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
22.	Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd. & Anr	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
23.	Comp App (AT) (CH) (Ins) No. 30/2025 For Stay IA No. 117/2025	CA Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organisation, Koramangala WITH	Mr.AG Sathyanarayana	Mr. MS Viswanathan
24.	Comp App (AT) (CH) (Ins) No. 179/2025	Regional Provident Fund Commissioner II Employees' Provident Fund Organisation, Koramangala Vs Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd	Mr. MS Viswanathan	Mr.AG Sathyanarayana
25.	Comp App (AT) (CH) No. 52/2025 For Stay IA No. 590/2025 For Exemption IA No. 591/2025	Dr. Sunny Davis Ayyala Vs Thrithva Healthcare Pvt Ltd & 8 Ors.	Mr. L Venkateshwar Rao	Mr. Manoj Kumar Koyalkar, PCS- R2
26.	Comp App (AT) (CH) (Ins) No. 68/2025	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Effimax Engineers Pvt Ltd. Rep by its Liquidator, C Ramasubramaniam	Mr. MS Viswanathan	
27.	Comp App (AT) (CH) No. 114/2025	Professor Shamsudin Mohamed Rela Vs Ravindranath GE Medical Associates Pvt Ltd & 3 Ors.	Mr. VN Balakishore	Mr. Arun Karthik Mohan R1 R3 R4

28.	Comp App (AT) (CH) (Ins) No. 140/2025 For Stay IA No. 378/2025	Kerala Financial Corporation Vs K Parameswaran Nair RP of Samson and Sons Builders & Developers Pvt Ltd & Anr	Mr. AC Venugopal	Mr. Akhil Suresh- R1 Mr. Liju V Stephen- R2
29.	Comp App (AT) (CH) No. 163/2025 For Stay IA No. 1777/2025	Firepro Systems Pvt Ltd Vs Registrar of Companies, Karnataka & Anr	Mr. NK Dilip	
30.	Comp App (AT) (CH) (Ins) No. 204/2025 For Exemption IA No. 575/2025	K. Srinivas Reddy Suspended Managing Director of Veera Vahana Pvt Ltd Vs Veera Vahana Pvt Ltd Rep by its IRP Madhugiri Venkatarayappa Sudarshan & Anr	Mr. Subhash Choudhary	
31.	Comp App (AT) (CH) (Ins) No. 530/2025 For Exemption IA No. 1794/2025	GVP Infotech Ltd (Formerly Known as Fourth Dimension Solution Ltd) Vs Link Well Telesystems Pvt Ltd	Mr. Pranav Gopalakrishnan	Mr. L Venkateshwara Rao
32.	Comp App (AT) (CH) (Ins) No. 576/2025	The Office of Asst. Commissioner of Income Tax Vs Sripatham Venkatasubramaniam Ramkumar, RP & Anr	Mr. P Rajkumar Jhabakh	Mr. Pradeep Joy R1
33.	Comp App (AT) (CH) (Ins) No. 618/2025	Deputy Commissioner of Commercial Tax & GST Vs Sanjay Gupta, Liquidator of Lanco Babandh Ltd	Mr. Anand Das	Ms. Ritika Gaur
34.	Comp App (AT) (CH) No. 18/2026	Prive Avion Alliances Pvt Ltd Vs The Registrar of Companies, Karnataka & Anr	Mr. R. Inbaraju	
35.	Comp App (AT) (CH) No. 22/2026	Worldwide Realcon Pvt Ltd Vs Regional Director, South East Region	Mr. Hemant Sethi	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	Comp App (AT) (CH) No. 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1
37.	Comp App (AT) (CH) No. 64/2022 For Stay IA No. 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1
38.	Comp App (AT) (CH) No. 109/2022 For Stay IA No. 956/2022	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt Ltd & 2 Ors. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1
39.	Comp App (AT) (CH) No. 73/2023	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt Ltd	Mr. M Sameer Hussain	Mr. TVS Kumar R1
40.	Comp App (AT) (CH) (Ins) No. 99/2022	SSP Pvt Ltd Vs Vintage Cofepfee Pvt Ltd	Mr. JR Jayant	Mr. M Maharshi Viswaraj
41.	Comp App (AT) (CH) (Ins) No. 66/2024	Employees' Provident Fund Organisation Rep by Regional Provident Fund Commissioner - II Vs N Kumar, Liquidator of Brilliant IT Enabling Services Pvt Ltd	Mr. MS Viswanathan	Ms. H Krithika

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in